

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). A draft scheme for introduction of pension, including family pension, as a retirement benefit, in lieu of Contributory Provident Fund, has been received by the Government from the Reserve Bank of India and the same is under consideration in the Government.

Import of Mercedes

*128. SHRI BASUDEV ACHARIA: Will the Minister of FINANCE be pleased to state:

(a) the details of persons who imported Mercedes D-240 cars from Japan during 1984;

(b) the price of the Cars as per the invoice and Customs duty paid by each;

(c) how the customs duty is valued on optional accessories in the absence of invoice; and

(d) in what cases and on what criteria the world catalogue price is taken into consideration for assessing the customs duty and what is the rationale behind it?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). Information is being collected and will be laid on the Table of the House.

(c) Valuation of optional accessories of cars is done in terms of the provisions of Section 14 of the Customs Act, 1962, read with Customs Valuation (Determination of Value of Imported Goods) Rules, 1988 framed thereunder, which also provide for valuation in cases where invoice is not available.

(d) Assessment of value of motor-vehicles in relation to manufacturer's price list/world car catalogue is resorted to where assessment cannot be made in terms of Rules 4, 5, 6 & 7 of the Customs Valuation (Determination of Value of Imported Goods) Rules, 1988. The manufacturer's price list/world car catalogue price represents the most authentic and

reasonable basis for arriving at the assessable value of motor-vehicles.

Construction of tourist homes in Maharashtra

*129. DR. DAULATRAO SONUJI AHER: Will the Minister of TOURISM be pleased to state:

(a) whether there is any proposal to construct a Tourist Home at Nasik and Trimsak in Maharashtra by the India Tourism Development Corporation for the convenience of pilgrims visiting there; and

(b) if so, the time by which the construction work is likely to commence and the target date of its completion?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Farm loans to primary sector

*130. SHRI DILEEP SINGH BHURIA: Will the Minister of FINANCE be pleased to state the total amount of farm loans disbursed to primary sector through various nationalised banks and co-operative banks during the years ending June, 1989 and June, 1990, separately?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): The amount of direct agriculture loans outstanding by Public Sector Banks stood at Rs. 12,920 crores as at the end of June, 1989. It rose to Rs. 15,082 crores as at the end of March, 1990 which is the latest available data. In the case of Cooperatives, the short term loans outstanding as at the end of June, 1989 were Rs. 4,335 crores. The medium and long-term loans outstanding of Cooperatives were Rs. 4,878 crores as at the end of this period. Similar data for June, 1990 for cooperatives are not available.